

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

LOK SABHA

UNSTARRED QUESTION NO.552
TO BE ANSWERED ON 06.02.2018

Welfare of Differently Abled

552. SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of persons with disabilities in the country, State-wise;
- (b) the types/categories of disabilities recognized by the Government;
- (c) whether there is any policy for the protection of the interests of such persons; and
- (d) the medical facilities and employment opportunities provided/ being provided to the disabled?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) As per Census 2011, there are 2.68 crore persons with disabilities. State-wise population of persons with disabilities is at **Annexure**.

(b) In the Rights of Persons with Disabilities Act, 2016 which came into force with effect from 19/04/2017, the following disabilities are recognized as specified disabilities:

1. Physical disability:

A. Locomotor Disability, including:

- (a). Leprosy Cured persons
- (b). Cerebral Palsy
- (c). Dwarfism
- (d). Muscular Dystrophy
- (e). Acid Attack victim

B. Visual impairment:

- (a). Blindness
- (b). Low vision

C. Hearing Impairment:

- (a). Deaf
- (b). hard of hearing

D. Speech and language disability

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2. Intellectual disability, including:
 - (a). Specific Learning Disabilities
 - (b). Autism Spectrum Disorder

3. Mental Illness

4. Disability caused due to
 - (a). Chronic Neurological conditions, such as
 - (i) Multiple Sclerosis
 - (ii) Parkinsons disease
 - (a). Blood Disorder
 - (i) Hemophilia
 - (ii) Thalassemia
 - (iii) Sickle Cell disease

5. Multiple Disabilities including deaf blindness

(c) The Government has enacted the Rights of Persons with Disabilities Act, 2016 which came into force on 19/04/2017. The Act provides various rights and entitlements for persons with disabilities and mandates the appropriate Governments to take measure to ensure that they enjoy their rights equally with others. Further, as per the said Act the Chief Commissioner for Persons with Disabilities and State Commissioner for Persons with Disabilities are responsible to monitor implementation of the provisions of the Act to protect the interests of persons with disabilities.

(d) Section 25 of the RPwD Act, 2016 mandates appropriate Government and the local authorities to take measures and make schemes or programmes to promote healthcare and prevent the occurrence of disabilities including priority in treatment of persons with disabilities.

As regards employment opportunities, section 34(1) of the Rights of Persons with Disabilities Act, 2016 mandates four per cent reservation in vacancies in government establishments for persons with benchmark disabilities. The Government also implements National Action Plan for persons with disabilities to enhance their scope of employability.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 552 for answer on 06/02/2018 regarding "Welfare of Differently Aabled

| State/UT wise population of persons with disabilities as per Census 2011 | | |
|---|-------------------|---|
| S.No. | State/UT | Total population of persons with disabilities as per Census 2011 |
| 1 | Andhra Pradesh | 1219785 |
| 2 | Arunachal Pradesh | 26734 |
| 3 | Assam | 480065 |
| 4 | Bihar | 2331009 |
| 5 | Chhattisgarh | 624937 |
| 6 | Delhi | 234882 |
| 7 | Goa | 33012 |
| 8 | Gujarat | 1092302 |
| 9 | Haryana | 546374 |
| 10 | Himachal Pradesh | 155316 |
| 11 | J&K | 361153 |
| 12 | Jharkhand | 769980 |
| 13 | Karnataka | 1324205 |
| 14 | Kerala | 761843 |
| 15 | Madhya Pradesh | 1551931 |
| 16 | Maharashtra | 2963392 |
| 17 | Manipur | 58547 |
| 18 | Mizoram | 15160 |
| 19 | Meghalaya | 44317 |
| 20 | Nagaland | 29631 |
| 21 | Odisha | 1244402 |
| 22 | Punjab | 654063 |
| 23 | Rajasthan | 1563694 |
| 24 | Sikkim | 18187 |
| 25 | Tamil Nadu | 1179963 |
| 26 | Telangana | 1046822 |
| 27 | Tripura | 64346 |
| 28 | Uttar Pradesh | 4157514 |
| 29 | Uttarakhand | 185272 |
| 30 | West Bengal | 2017406 |
| 31 | A&N Islands | 6660 |
| 32 | Chandigarh | 14796 |
| 33 | Daman & Diu | 2196 |
| 34 | D& N Haveli | 3294 |
| 35 | Lakshadweep | 1615 |
| 36 | Puducherry | 30189 |
| | Total | 26814994 |